

**F.No. 01(03)/Roster/CESTAT/2019**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**


Dated: 15.01.2019

**ORDER NO. 11 OF 2019**

Hon'ble President is pleased to modify the roster order No. **273 of 2018 for CESTAT, Delhi** constituting Division Benches to hear part-heard matters:-

- 1. On 15/01/2019** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kuamr, Member (T) will hear the following part-heard matters:-  
C/53392/2018
- 2. On 18/01/2019 at 02.30 p.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part-heard matters:-  
C/51151-51153, 51942- 51944, 52504, 52514, 52515 & 53516/2015

By order,

  
**(Bineesh Kumar K. S.)**  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

  
Dy. Registrar

**F.No. 01(03)/Roster/CESTAT/2019  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066**


Dated: 15.01.2019

**ORDER NO. 12 OF 2019**

Hon'ble President is pleased to modify the roster order No. 273 of 2018 for CESTAT, Delhi constituting Division Benches to hear part-heard matters:-

1. On 22/01/2019 at 10.30 a.m. Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following matters:-  
E/51107, 51109, 51124/2018 (part-heard)  
E/51677/2018
2. On 22/01/2019 at 02.30 p.m. Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following part-heard matters:-  
ST/50375/2016
3. On 24/01/2019 at 02.30 p.m. Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Bijay Kumar, Member (T) will hear the following ROM applications:-  
C/ROM/51258- 51259/2018 in C/52189- 52190/2018
4. On 25/01/2019 at 02.30 p.m. Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following part-heard matters:-  
ST/50218/2016
5. On 25/01/2019 at 02.30 p.m. Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following part-heard matters after the hearing of Sl. No. 4 above:-  
ST/50240/2016

By order,

  
(Bineesh Kumar K. S.)  
Registrar

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Dy. Registrar